

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3387
TO BE ANSWERED ON 8TH AUGUST, 2025**

NEW NURSING COLLEGES

**3387: SHRI G LAKSHMINARAYANA
SHRI APPALANAIDU KALISETTI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number and names of new Colleges of Nursing that have been approved under the scheme – Establishment of 157 new Colleges of Nursing (CoN) in co-location with Medical Colleges, State/UT-wise;
- (b) the current status of implementation of these approved nursing colleges (approved/under construction/functional), with expected timelines for operationalisation;
- (c) the details of funds allocated, sanctioned and released for each approved institution under the scheme, State/UT-wise and year-wise;
- (d) the norms prescribed by the Government for co-location, infrastructure, faculty and affiliation of these Colleges of Nursing with medical colleges and whether any deviations or implementation delays have been reported by the States in this regard; and
- (e) the details of proposals received from the State of Andhra Pradesh, especially Anantapur district including the names of medical colleges proposed for co-location along with the status of each proposal and the funds released, if any in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c) The Government has sanctioned the Centrally Sponsored Scheme (CSS) “Augmenting Nursing Education – Establishment of New Colleges of Nursing in co-location with Medical Colleges” for setting up 157 Nursing Colleges in 2023. As on date, proposals from 113 colleges of Nursing from States/UTs have been received and approved by the Ministry of Health and Family Welfare. Current status is as per **Annexure**.

Under the scheme, funds of Rs. 10 crore per College of Nursing including both Central and State share are provided with a funding ratio of 90:10 for NE and Special Category States, 60:40 for other States, and 100% Central funding for UTs without Legislature. Out of total central share of Rs. 1016 crore under the scheme, Rs. 436.82 crore has been released to States/UTs. State/UT-wise details as per **Annexure**.

(d) The States/UTs are required to adhere to the norms prescribed by the regulatory body for establishment of nursing institutions. The co-location with medical colleges facilitates optimal utilisation of infrastructure, faculty, skill labs and clinical resources of the existing medical colleges. The scheme, originally approved for implementation during 2023–24 to 2025–26 has been granted an extension till 2026–27.

(e) In respect of Andhra Pradesh, three (3) Colleges of Nursing at Piduguralla, Paderu, and Machilipatnam have been approved. An amount of Rs. 6.00 crore has been released towards the Central share. Foundation stone has been laid for all three institutions.

Annexure referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 3387 for answer on 08.08.2025.

Annexure

Current status of implementation of approved nursing colleges alongwith state/UT-wise and year-wise details of funds released are as below:

S.No.	State	Name of the districts where the nursing college to be established	Fund Released (in crore)
1.	Andaman & Nicobar	Port Blair	2.50
2.	Andhra Pradesh	Piduguralla	2.00
		Paderu	2.00
		Machilipatnam	2.00
3.	Assam	Kokrajhar	2.00
		Dhubri	2.00
		NagaonNorth	2.00
		Lakhimpur	2.00
		Diphu	2.00
4.	Chhattisgarh	Rajnandgaon *	--
		Sarguja *	--
		Korba	--
		Mahasamund	--
		Kanker	--
5.	Gujarat	Narmada	4.00
		Navsari	4.00
		Panchmahal	4.00
		Porbandar	4.00
		Morbi	4.00
6.	Jharkhand	Dumka	2.00

		Hazaribagh	2.00
		Palamu (Daltonganj)	2.00
		Koderma	2.00
		Chaibasa (Singhbhum)	2.00
7.	Jammu & Kashmir	Handwara (Distt. Kupwara)	2.00
8.	Himachal Pradesh	Chamba	3.00
		Hamirpur	3.00
		Nahan (Sirmour)	3.00
9.	Haryana	Bhiwani	2.00
10.	Ladakh	Leh	2.50
11.	Madhya Pradesh	Khandwa	2.00
		Ratlam	2.00
		Rajgarh	2.00
		Shivpuri	2.00
		Mandsaur	2.00
		Datia	2.00
		Satna	2.00
		Shahdol	2.00
		Vidisha	2.00
		Chindwara	2.00
		Neemuch	2.00
		Mandla	3.00
		Singrauli	2.00
		Sheopur	2.00
12	Maharashtra	Gondia	3.00

		Nandurbar	2.00
		Jalgaon	3.00
		Sindhudurg	3.00
		Yavatmal	3.00
		Chandrapur	3.00
13.	Manipur	Churachandpur*	--
14.	Meghalaya	West Garo Hills (Tura)	6.50
15.	Nagaland	Kohima	6.00
		Mon	6.00
16.	Odisha	Kalahandi	4.00
		Jajpur	4.00
		Balasore	4.00
		Baripada (Mayurbhanj)	4.00
		Bolangir	4.00
		Koraput	4.00
		Puri	4.00
17.	Punjab*	SAS Nagar	--
		Kapurthala	--
		Hoshiarpur	--
18.	Rajasthan	Barmer	6.00
		Bhilwara	6.00
		Dungarpur	6.00
		Sikar	6.00
		Dholpur	6.00
		Baran	6.00

		Bansawara	6.00
		Chittorgarh	6.00
		Jaisalmer	6.00
		Karauli	6.00
		Shri Ganganagar	6.00
		Sirohi	6.00
		Bundi	6.00
		Sawai Madhopur	6.00
		Tonk	6.00
		Hanumangarh	6.00
		Jhunjhunu	6.00
		Jalore	6.00
		Pratapgarh	6.00
		Rajasamand	6.00
		Nagaur	6.00
		Pali	6.00
		Masuda (Ajmer)	6.00
19.	Uttarakhand	Almora	2.25
		Rudrapur	2.25
		Pithoragarh	2.25
		Haridwar	2.25
20.	Uttar Pradesh	Basti	6.00
		Faizabad	6.00
		Firozabad	6.00
		Shahjahanpur	6.00
		Bahraich	6.00
		Etah	6.00
		Hardoi	6.00
		Pratapgarh	6.00
		Siddharthnagar (Domariyaganj)	6.00

		Ghazipur	6.00
		Mirzapur	6.00
		Bijnaur	6.00
		Sultanpur	6.00
		Kushinagar	6.00
		Lalitpur	6.00
		Lakhimpur Kheri	6.00
		Amethi	6.00
		Kaushambi	6.00
		Sonbhadra	6.00
		Fatehpur	2.00
		Chandauli	2.00
		Bulandshahar	2.00
		Gonda	2.00
		Pilibhit	2.00
		Auraiya	2.00
		Kanpur Dehat	2.00
		Deoria	2.00
21.	West Bengal*	Birbhum (Rampur Hat)	--
		Cooch behar	--
		Diamond harbour	---
		Purulia	--
		Raiganj(North Dinajpur)	--
		Barasat	--
		Uluberia	--
		Arambagh	--
		Jhargram	--

		Tamluk	--
		Jalpaiguri	--
22.	Sikkim	Gangtok	6.50
23	Ladakh	Leh	2.50

*District college has been sanctioned as per scheme guidelines, however, proposal yet to be submitted by the State Government.

Government of Bihar, Karnataka, Tamil Nadu, Jammu & Kashmir (except for one Nursing College at Handwara), Arunachal Pradesh and Mizoram have withdrawn from the scheme.
